

**THE HYDERABAD CONSTITUENT ASSEMBLY
(TRANSFERRED VILLAGES)
REGULATION, 1359 FASLI.**

No. XIX OF 1359 F.

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***THE HYDERABAD CONSTITUENT ASSEMBLY
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Whereas certain villages heretofore included in the Province of Madras or the Province of Bombay are about to be transferred to the Hyderabad State and certain other villages heretofore included in the Hyderabad State are about to be transferred to the Province of Madras or the Province of Bombay;

And whereas it is expedient that inhabitants of the villages to be transferred to the Hyderabad State should be enabled to participate and that inhabitants of the villages to be transferred to the Province of Madras or the Province of Bombay should be disabled from participating, in elections to the Hyderabad Constituent Assembly;

Now, therefore, in exercise of the authority vested in me for the administration of the Hyderabad State and of all other powers enabling me in this behalf, I hereby make the following Regulation :—

1. (1) This Regulation may be called the Hyderabad Short title
Constituent Assembly (Transferred Villages) Regulation, 1359 F. and com-
mencement.

(2) It shall come into force on such date (not being earlier than the date on which the transfer of villages takes effect) as Government may by notification in the Jarida appoint in this behalf.

2. In this Regulation unless there is anything repugnant Definitions.
in the subject or context—

(a) " Assembly " means the Hyderabad Constituent
Assembly ;

(b) " constituency " means a constituency of the
Assembly ;

(c) " Constituent Assembly Electoral Law " includes
the Hyderabad Constituent Assembly (Preparation of Electoral
(Rolls) Regulation, 1358 F., the Hyderabad Constituent Assembly
(Revision and Publication of Electoral Rolls) Regulation, 1358
F., the Hyderabad Constituent Assembly (Elections and Election
Petitions) Regulation, 1359 F., and all rules made under any
of the said Regulation ;

(d) " former Hyderabad village " means a village (includ-
ing its hamlets) which has been transferred from the Hyderabad
State to the Province of Madras or the Province of Bombay ;

(e) "new Hyderabad village" means a village (including its hamlets) which has been transferred to the Hyderabad State from the Province of Madras or the Province of Bombay.

Inclusion of new and exclusion of former Hyderabad villages in and from constituencies.

3. Notwithstanding anything contained in the Constituent Assembly Electoral Law, every new Hyderabad village specified in the second column of Schedule I shall be included in the constituency specified in the corresponding entry in the third column thereof, and every former Hyderabad village specified in the second column of Schedule II shall be excluded from the constituency specified in the corresponding entry in the third column thereof.

Effect of Constituent Assembly Electoral Roll.

4. All provisions of the Constituent Assembly Electoral Law shall have effect as if—

(1) every new Hyderabad village had always been included in the Hyderabad State and in the constituency in which it is included by section 2, and

(2) no former Hyderabad village had been included in the Hyderabad State or in the constituency from which it is excluded by section 3 :

Provided as follows :—

(a) The Hyderabad Constituent Assembly (Preparation of Electoral Rolls) Regulation, 1358 F., shall not apply in respect of so much of the electoral roll for a constituency as relates to a new Hyderabad village and the Hyderabad Constituent Assembly (Revision and Publication of Electoral Rolls) Regulation, 1358 F., shall have effect in respect thereof as if the roll furnished by the Government of Madras or the Government of Bombay, as the case may be, for a new Hyderabad village were the preliminary electoral roll referred to in sub-section (2) of section 3 of the last named Regulation ;

(b) notwithstanding anything contained in last named Regulation—

(i) so much of the roll for any constituency as relate to a former Hyderabad village shall be removed from the roll ;

(ii) upon the completion of the action required by the last named Regulation in relation to the roll furnished by the Government of Madras or the Government of Bombay for a new Hyderabad village the said roll shall be added to the electoral roll for the constituency in which the new Hyderabad village is included.

SCHEDULE I.

(Section 3).

Srl. No.	New Hyderabad Village.	Constituency in which included.	Srl. No.	New Hyderabad Village.	Constituency in which included.
1	2	3	1	2	3
1.	Koyat Khed	.. Vaijapur.	43.	Pimpalwadi	.. Ashti
2.	Anchalgaon	44.	Khokar Mohu
3.	Balhegaon	45.	Ghogawadi
4.	Hangni	46.	Biurigawadi
5.	Sakegaon	47.	Rupwadi
6.	Pokhari	48.	Khelad
7.	Babul khed	49.	Dongergaon
8.	Khardi	50.	Devi Nimbgaon
9.	Salegaon	51.	Kada
10.	Malegaon	52.	Seri (Khurd)
11.	Bhokargaon	53.	Gandiwadi
12.	Narsipoor	.. Kannad	54.	Kansiwadi
13.	Makrundpoor	55.	Gangawadi
14.	Malpoor	56.	Bhidsangvi
15.	Wadali	57.	Amwadi
16.	Bhokangaon	58.	Kaswadi
17.	Pallasgaon	59.	Brahmangaon
18.	Banshundra	60.	Bhalaoni
19.	Hutnoor	61.	Hajipur
20.	Jamdi	62.	Borle
21.	Chapneer	63.	Padli
22.	Jalgaon	64.	Gurgaon
23.	Wodolwadi	65.	Takalgohan
24.	Chikkalthan	66.	Sonari	.. Parenda
25.	Withalpur	67.	Savargaon
26.	Malunja (Khurd)	.. Gangapur.	68.	Upla
27.	Sarasmurga	.. Georai	69.	Wagoli
28.	Kalwayai	70.	Kajla
29.	Bandalwadi	71.	Pawarwadi
30.	Taratwadi	72.	Rajwadi
31.	Deemakwadi	73.	Kukrambawadi	.. Tuljapur
32.	Soangaon	74.	Thodula
33.	Murshidpur	75.	Kukrama
34.	Arwi	.. Ashti	76.	Khatachiwadi
35.	Jahpewadi	77.	Managrole
36.	Seroor	78.	Sarawadi
37.	Kanujwadi	79.	Khandlikarwadi
38.	Roalwadi	80.	Arlibudruka
39.	Hakshas Bhawan	81.	Kalegaon
40.	Hinganwada	82.	Hadalgi	.. Gulbarga
41.	Gomalwadi	83.	Ainapur	.. Jevargi
42.	Hingalwadi	84.	Hagdahal	.. Kushtagi

SCHEDULE.—(Contd.)

(Section 3).

1	2	3	1	2	3
85.	Hirejungud ..	Kushtagi	94.	Lakkavaram	Huzurnagar
86.	Gondagaon	95.	Srinivas Puram
87.	Hanmanhal	96.	Sitaram Puram
88.	Hirebahadurdinni	Manvi	97.	Kundiah Guddam	..
89.	Kalvapalli	Huzurnagar	98.	Ganuga Banda
90.	Kavasaram Guddam	..	99.	Amravaram
91.	Sarva Varam	100.	Ayanna Guddam.	..
92.	Laxmi Puram	101.	Mulu Kumadoo ·	Madhira
93.	Lingagiri	102.	Mallavaram
			103.	Ramapi Malla

SCHEDULE II.

(Section 3).

Srl. No.	Former Hyderabad village.	Constituency from which excluded.	Srl. No.	Former Hyderabad village.	Constituency from which excluded.
1	2	3	1	2	3
1.	Belwara Jagir	.. Patoda	42.	Ridhora	.. Parendā
2.	Kaudgaon	.. Ashti	43.	Sendri (Jagir)	.. "
3.	Hasnabad	.. "	44.	Puchpudwadi	.. "
4.	Giroli	.. "	45.	Upla	.. "
5.	Pimpalkhed	.. "	46.	Boregaon	.. Tuljapur
6.	Chandi	.. "	47.	Raulgaon	.. "
7.	Aghi	.. "	48.	Ashta	.. "
8.	Khamgaon	.. "	49.	Pophali	.. "
9.	Dhanora	.. "	50.	Virwad Khurd	.. "
10.	Dakhrabad	.. "	51.	Shivani	.. "
11.	Halegaon	.. "	52.	Karumba (Jagir)	.. "
12.	Nanaj	.. "	53.	Varlegaon	.. "
13.	Wagh	.. "	54.	Chikdhali	.. "
14.	Jawalki	.. "	55.	Yellamwadi	.. "
15.	Dhanegaon	.. "	56.	Bopla	.. "
16.	Jawla	.. "	57.	Yeruda	.. "
17.	Taradgaon	.. "	58.	Mangoli	.. "
18.	Balewadi	.. "	59.	Bhairawawadi	.. "
19.	Potegaon	.. "	60.	Waloja	.. "
20.	Borgaon	.. "	61.	Degaon	.. "
21.	Dimeshwar	.. "	62.	Sasoora	.. "
22.	Andewadi (Jagir)	Gulbarga	63.	Daksal	.. "
23.	Kakrelbeli	.. Jewargi	64.	Mungsi	.. "
24.	Madbal	.. "	65.	Bhagaiwadi	.. "
25.	Dholar	.. Kakkeri	66.	Kowtali	.. "
26.	Bhatnoor	.. "	67.	Kalman	.. "
27.	Nagerbeta	.. "	68.	Soklewadi	.. "
28.	Shelgaon	.. Parendā	69.	Malachowdhari	.. "
29.	Bhawanja Buzurg	.. "	70.	Padsali	.. "
30.	Shirpad Pimpari	.. "	71.	Wangi	.. "
31.	Anjangaon	.. "	72.	Khaneshwar	.. "
32.	Jamgaon (Buzurg)	.. "	73.	Bhoir	.. "
33.	Keyda	.. "	74.	Ranmasla	.. "
34.	Sultanpur	.. "	75.	Dharpal	.. "
35.	Chavanwadi	.. "	76.	Nanaj	.. "
36.	Hatkarwadi	.. "	77.	Mohtechiwadi	.. "
37.	Kapsewadi	.. "	78.	Gharlachiwadi	.. "
38.	Dhanora	.. "	79.	Pawanwadi	.. "
39.	Manegaon	.. "	80.	Ghopadi	.. "
40.	Buzurgwadi	.. "	81.	Inchegaon	.. "
41.	Khairao	.. "	82.	Mugli	.. Kushtagi

SCHEDULE.—(Contd.)

(Section 3.)

1	2	3	1	2	3
83.	Mallapur (Jagir)	..	97.	Partiala	.. Madhira
84.	Santgira	..	98.	Battulpadu	..
85.	Baleguda	..	99.	Mogaluru	..
86.	Chigalgundi	..	100.	Atkuru	..
87.	Bamsagar	.. Kushtagi	101.	Peta	..
88.	Sarjapur	..	102.	Ganugapadu	..
89.	Kurbanhal (Jagir)	..	103.	Tekalpalli	..
90.	Gulaguli (Jagir)	Yelberga	104.	Santapalli	..
91.	Itgi (Jagir)	..	105.	Kotturu	..
92.	Hiralgundi (Jagir)	..	106.	Pullarlamudi	..
93.	Gadesankapur	.. Maski	107.	Chiklgudam	..
94.	Kodavatkallu	.. Madhira	108.	Buruvancha	..
95.	Ustepalli	..	109.	Malvalli	..
96.	Kondapeta	..	110.	Pullampad	..